

(c) the names with designations of Government officers suspended in connection with the above case?

**THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) :**

(a) No.

(b) Does not arise.

(c) The following three officials of the Directorate General of Supplies and Disposals were placed under suspension in connection with the United Provinces Commercial Corporation (P) Ltd.'s case.

<i>Name</i>	<i>Designation</i>
1. Shri V.R. Subhramaniam	Assistant Director (Supplies), Grade I.
2. Shri S. N. Chakraborty	Section Officer.
3. Shri S. B. Dutta	Inspecting Officer.

Out of the 3 officers mentioned above, suspension orders in respect of officers at S. Nos. (1) and (2) have since been revoked.

**FORCED VASECTOMY OPERATIONS**

5. **SHRI BABURAO PATEL :** Will the Minister of HEALTH FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) the number of vasectomy operations reported to have been done forcibly on persons, State-wise, by family planning workers;

(b) how many such workers have been punished;

(c) the number of persons who died after vasectomy operations, State-wise, owing to septic wounds;

(d) the steps taken by Government to prevent compulsory vasectomy operations; and

(e) if not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY**

**PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) :**  
(a) to (c). The information is being collected and will be laid on the table of the Sabha as soon as it is received.

(d) and (e). Necessary instructions in this regard have already been issued to all the State Governments.

**IMPORT OF CHLOROTETRACYCLINE PLANT**

6. **SHRI BABURAO PATEL :** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether, in any of his reports, Dr. Arora, the ex-Deputy Superintendent of the Veerabhadra Antibiotics Plant had suggested that the chlorotetracycline capacity should be heavily curtailed as it was no longer popular for human use;

(b) whether it is a fact that a technical committee had also felt similarly like Dr. Arora; and

(c) if so, the reasons for importing the chlorotetracycline plant?

**THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI RAGHU RAMAIAH)**  
(a) to (c). The facts are being ascertained and reply will be placed on the Table of the House.

**INDIAN DRUGS AND PHARMACEUTICALS LTD.**

7. **SHRI BABURAO PATEL :** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that after spending lakhs of rupees on experiments, the antibiotics manufactured at Veerabhadra, Rishikesh, by the Indian Drugs and Pharmaceuticals Ltd. do not conform to Indian Pharmacopoeia;

(b) how they propose to get over this initial shortcoming;

(c) the reasons why not a single vial of injectible or sterile penicillin is still not in the market;